

THE ASSAM EDUCATION (PROVINCIALISATION OF SERVICES OF NON-TEACHING STAFF OF VENTURE EDUCATIONAL INSTITUTIONS) (AMENDMENT) BILL, 2020

**A
BILL**

to amend the Assam Education (Provincialisation of Services of Non-teaching Staff of Venture Educational Institutions) Act, 2018.

Preamble

Whereas it is expedient to amend the Assam Education (Provincialisation of Services of Non-teaching Staff of Venture Educational Institutions) Act, 2018 hereinafter referred to as to the principal Act, in the manner hereinafter appearing;

Assam Act
No. XVIII
of 2018

It is hereby enacted in the Seventy-first Year of the Republic of India as follows :-

**Short title
extent and
commencement**

1. (1) This Act may be called the Assam Education Provincialisation of Services of Non-teaching Staff of Venture Educational Institutions) (Amendment) Act, 2020.
- (2) It extends to the whole of Assam.
- (3) It shall be deemed to have come into force on such date as may be appointed by the State Government by notification in the Official Gazette under subsection (3) of section 1 of the principal Act, which shall also include any notification issued by the Government to that effect before the date of commencement of this Amendment Act.

**Amendment
of schedule**

2. In the principal Act, for the existing Schedule, in respect of the Degree College, the following shall be substituted, namely :-

Category of Institution	Category of post held by the employees in the institution prior to provincialisation	Maximum number of posts to be provincialised in each institution	Fixed monthly salary for the first three years	Fixed monthly salary from fourth year onwards
Degree College	Librarian	1	27000	30000
			Note: Any Librarian who has already acquired the qualification required as per UGC norms and guidelines in force on the date of issue of his/her appointment order shall be entitled to pay and allowances equivalent to Assistant Professor from the date of issue of such appointment order : Provided that Librarian who acquires such qualification within 5(five) years from the date of issue of his/her appointment order	

			shall also be entitled to pay and allowances equivalent to Assistant Professor with effect from the date of acquiring such qualification as per UGC norms and guidelines for the time being in force : Provided further that Librarians shall be treated as Non-vocational Academic Staff	
Assistant Librarian	1	12600	14000	
Senior Assistant	2	12400	13800	
Junior Assistant				
Laboratory Assistant for Science Stream	1	10600	11800	
Library Assistant	1	10600	11800	
Laboratory Bearer for Science Stream	1 in each Department	8700	10000	
Grade IV	6	8700	10000	

STATEMENT OF OBJECTS AND REASONS

The objective to introduce the Bill, namely, the Assam Education (Provincialisation of Services of Non-Teaching Staff of Venture Educational Institutions) (Amendment) Bill, 2020 is to provide for inclusion of the post of Librarian in respect of Degree Colleges in the Schedule appended to the Assam Education (Provincialisation of Services of Non-Teaching Staff of Venture Educational Institutions) Act, 2018.

The post of Librarian in respect of Degree Colleges was earlier included in the Schedule appended to the Assam Education (Provincialisation of Services of Non-Teaching Staff of Venture Educational Institutions) Bill, 2018 which was placed in the Assam Legislative Assembly for passage of the Bill. After the discussion in the floor of the House of the Assam Legislative Assembly, the post of Librarian was dropped from the Schedule appended to the said Bill. Now, after examination of the clarification made by the University Grants Commission that the said post of Librarian in Degree College is to be treated as Non-vacational Academic Staff, it has been proposed to include the post of Librarian through this amendment.

Hence, the Bill.

HIMANTA BISWA SARMA,
Minister, Education.

A. N. DEKA,
Secretary-in-Charge,
Assam Legislative Assembly.

FINANCIAL MEMORANDUM

This Bill entails expenditure from the Consolidated Fund of the State once it comes into force.

MEMORANDUM OF DELEGATED LEGISLATION

The Bill does not propose to delegate legislative power to the Executive.

Extract of relevant section of the Principal Act which sought to be amended by the Bill

"Schedule

[See sections 2(s), 4(1) and 6(2)]

Fixed salary admissible for non-teaching staff

Category of Institution	Category of post held by the employee in the institution prior to provincialisation	Maximum number of posts to be provincialised in each institution	Fixed monthly salary for the first three years	Fixed monthly salary from fourth year onwards
Degree College	Assistant Librarian	1	12600	14000
	Senior Assistant	2	12400	13800
	Junior Assistant	2	10600	11800
	Laboratory Assistant for Science Stream	1	10600	11800
	Library Assistant	1	10600	11800
	Laboratory Bearer for Science Stream	1 in each stream	8700	10000
	Grade-IV	6	8700	10000

”

A. N. DEKA,
Secretary-in-Charge,
Assam Legislative Assembly.